

oil but the entire responsibility has been entrusted to the State Governments. You have only one representative. He has no control there. What is required is that the representatives of the Petroleum Ministry should be posted in every State and they should see how the State representatives function because usually they do not work properly and the Centre is held responsible for that. Petroleum Department is functioning very well but what is needed is that a survey should be conducted in the country and arrangements should be made according to the labour belts. I am happy that of all the undertakings the Petroleum Department is functioning efficiently.

With these words I congratulate you.

SHRI MANVENDRA SINGH (Mathura) : Mr. Deputy Speaker, Sir, I support the Demand for Grant of the Ministry of Petroleum. Alongwith it, I congratulate the Ministry and its Officers that by dint of their hard work they have saved a huge sum of foreign exchange which used to be spent on imports of petrol. Now we have become capable of producing so much that we can meet our requirements. I want to give certain suggestions. To-day we talk of environments and forests. For that it is necessary that we should make available gas facilities to our Adivasi areas and hill areas by opening gas agencies in those regions. This will help in saving the forest wood from being used as fuel. You should see that gas agencies are allotted in the rural, Adivasi and hill areas This will provide job opportunities to those people also.

In cities also the problem of shortage of gas cylinders is very common. In this connection I suggest that instead of giving this work to private persons, the Government itself should set up some industry where maximum number of cylinders may be manufactured, filling stations are established and gas filled cylinders are made available easily. The common complaint in the cities is that gas cylinders are in short supply.

My second suggestion is that improvement should be brought about in the functioning

of petrol pumps, diesel pumps and kerosene distribution shops. If you wish I can give you a list of those petrol pumps and diesel pumps which are now not with those persons to whom these were allotted. These are being I have come to know that this is being run by other persons done in collusion with the officials of your Department. I want that an enquiry should be instituted to find out how it has happened and who are behind all this. The enquiry will bring out all the facts.

[English]

MR. DEPUTY SPEAKER : You can continue on Wednesday... ..

(Interruptions)

MR. DEPUTY SPEAKER ; Now we shall take up Private Members' Business.....

(Interruptions)**

MR. DEPUTY SPEAKER : All these arguments will not go on record.....

(Interruptions)**

MR. DEPUTY SPEAKER : You can talk all this outside. Nothing will go on record. Why are you wasting your energy ?

Now, Shri Nand Lal Choudhary.

15.30 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirty Third Report

[English]

SHRI NANDLAL CHOUDHARY (Sagar) : Sir, I beg to move :

“that this House do agree with the Thirty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th April, 1987,”

MR. DEPUTY SPEAKER : The question is :

“That this House do agree with the Thirty-third Report of Committee on Private Members' Bills and Resolutions presented to the house on the 9th April, 1987.”

The motion was adopted.

**Not recorded.